

(b) Some workers of the Foundry of the Prototype production and Training Centre, Okhla, were engaged in cleaning and repairing the cupola which was not in operation at that time. One of the trainees was assisting the workers in repairing the lining of the cupola. The trainee entered the structural frame work of a skip hoist attached to the cupola to remove a crow bar lying at the open door of the cupola. While removing the crow bar he tilted the charging bucket which turned around, got out of balance and fell on his head resulting in serious injury.

(c) No, Sir.

(d) A departmental enquiry was held. The Inspector of Factories also conducted an enquiry.

(e) The enquiry report has brought out that the accident was due to the trainee entering the steel structure below the skip hoist, which is forbidden.

**Shri S. M. Banerjee:** From the statement, it is found that a departmental enquiry was held and the Inspector of Factories also conducted an enquiry. Will the report of this enquiry be laid on the Table of the House?

**Shri Kanungo:** No, Sir.

**Shri S. M. Banerjee:** I want to know whether it is a fact that the accident took place due to a defect in design of the cupola trolley received from West Germany and not due to the carelessness of the victim. Has this fact been verified by the Inspector of Factories?

**Shri Kanungo:** No, it is not due to defect in design.

**Shri Indrajit Gupta:** Is it a fact that the German foundry master of this Foundry was absent from the scene on the day of the accident? If so, under what circumstances was he absent?

**Shri Kanungo:** I do not know about that particular person being absent.

But the Director of the shop was there.

**Shri S. M. Banerjee:** Is it a fact that the technical assistants or technical officers of this particular Indo-German Plant have made any representation against the carelessness and misbehaviour of the German experts? If so, what action has been taken on their representation?

**Shri Kanungo:** The Development Commissioner looked into certain complaints. We are informed that the organisation has been changed a little bit so that there will be no cause for friction any more.

रेल-रोड समन्वय

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\*६१७. { श्री भक्त दर्शन :  
श्री भागदत्त झा अरजाद :  
श्री प्र० चं० बहग्रा :  
श्री प्र० सि० सहगल  
श्री विद्याचरण शुक्ल :  
श्रीमती मैमूना सुल्तान :  
श्री लीलाधर कटकी :

क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) कुछ समय पहिले रेल व सड़क परिवहन में सम्बन्ध स्थापित करने के लिये जो समिति नियुक्त की गई थी उसने अपने कार्य में अब तक क्या प्रगति की है ; और

(ख) समिति का काम कब तक समाप्त हो जाने की आशा है ?

**The Deputy Minister for Planning (Shri C. R. Pattabhi Raman):** (a) and (b). A Statement is laid on the table of the House. [See Appendix II, annexure No. 8].

**श्री भक्त दर्शन :** श्रीमन्, इस स्टेटमेंट में बतलाया गया है कि यह नहीं बताया जा सकता कि कब तक यह कमेटी अपनी रिपोर्ट दे देगी। मैं जानना चाहता हूँ कि तोशरी पंच वर्षीय योजना की समाप्ति तक क्या इस कार्य पुरा हो जायगा ?

**Shri C. R. Pattabhi Raman:** A preliminary report has already been submitted and it has been circulated to Members of Parliament, various departments of Governments, State Governments and various other bodies. Surveys are still being made. It is a complex problem involving not only road on transport but also other means of transport as well. We are awaiting data. It will take some time.

**श्री भक्त दर्शन :** श्रीमन्, इस विवरण में यह बतलाया गया है कि अभी तक दो ही राज्य सरकारों ने अपनी सम्मत्तियां दी हैं। अतः क्या राज्य सरकारों के लिये कोई समय निर्धारित किया गया था और उन को कोई समरण पत्र इस बारे में भजा जा रहा है ?

**Shri C. R. Pattabhi Raman:** Only two Governments, of West Bengal and Kerala, have submitted their views so far. There is no time-limit placed. Steps are taken to expedite the submission of their views.

**Shri Hem Barua:** In view of the fact that the programme for the railways is fixed under the Third Five Year Plan and road transport is affected only by way of supplementary capacity, may I know whether Government have visualised the nature of the ratio between rail transport and road transport?

**Shri C. R. Pattabhi Raman:** This is one of the problems engaging the attention of the Committee. It is the Committee that is dealing with it. I do not think I will be able to commit myself now at this stage.

**Shri P. C. Borooah:** May I know whether lack of information and shortage of experts on the subject are the main reasons for this delay; if so, whether Government propose to take the assistance of experts from foreign countries?

**Shri C. R. Pattabhi Raman:** It is not as if there is lack of information. They are already making surveys and the reports on the surveys are already coming in, but these things take

time, and the State Governments are the executive authorities. That is one of the reasons.

**Shri Venkatasubbaiah:** May I know whether it is in the contemplation of certain State Governments to nationalise road transport, and has that any bearing on the deliberations of this Committee? May I know whether this has been brought to the notice of the Committee which has been appointed for co-ordination of railway and road transport systems?

**Shri C. R. Pattabhi Raman:** I am not aware of it.

**Shri Kamalnayan Bajaj:** May I know whether the hon. Minister has taken into account the fact that in respect of private road transport every State has its own taxes, and because of that it becomes so very difficult for transport to from Bombay to Calcutta and so on. If an all-India tax or some pooling or some other arrangement is made, it will be very convenient for long-distance road transport.

**Mr. Speaker:** That is a suggestion for action.

**Shri Hari Vishnu Kamath:** Is it a fact that after submitting the preliminary report some time last year, the work of the Committee has been stalled or rather held up because the Committee has sought guidance and clarification with regard to matters of policy from the Government about which the Government has still not been able to make up its mind?

**Shri C. R. Pattabhi Raman:** Not that I am aware of. That is not so.

**Shri Tridib Kumar Chaudhuri:** May I know if the attention of the Government has been drawn to a press statement made by the Chairman of the Transport Co-ordination Committee some time back in which he complained not only of lack of interest on the part of State Governments, but also on the part of the Central Government as well?

**Shri C. R. Pattabhi Raman:** It may be that some departments have been

delaying the information, but it is not because of any slackness on their part, but because of difficulty in getting information. It is true the Chairman made a statement with regard to that, but steps are being taken to expedite submission of reports by the various departments.

**Shri N. Sreekantan Nair:** May I know whether, in view of the fact that in certain parts of India, especially in Kerala, thousands of workers are employed in transporting goods through country canoes in waterways, waterways are also included in the over-all picture?

**Shri C. R. Pattabhai Raman:** All means of transport, I said.

**श्री बड़े :** रेल रोड कोऑरडिनेशन कमेटी की रिपोर्ट सन् १९६१ में आने के बाद अभी तक क्या इसलिये विचार नहीं हुआ है कि रेलवे ने यह आपत्ति उठायी है कि रोड से ट्रांसपोर्ट रहने से रेलवे को लास हो जायगा?

**Shri C. R. Pattabhi Raman:** I do not think there is any conflict as such. As you are aware, there are two reports submitted to the Government. One was the Masani Report, and subsequently this preliminary report.

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय कहिय तो हम बाहर उठ कर चले जायें । किसी प्रश्न का उत्तर हिन्दी में नहीं दिया जाता । मैं इसको सहन नहीं कर सकता ।

**अध्यक्ष महोदय :** आर्डर आर्डर । यह बहुत बुरी बात है कि कोई भी माननीय सदस्य को खड़ा हो जाय और जो कार्रवाई हो रही है उस में दखल दे । गवर्नमेंट को अस्तित्थार है कि किसको मिनिस्टर मुकर्रर करे । और जब उन्होंने मिनिस्टर साहब को रखा है और वह हिन्दी नहीं जानते तो मैं उनको मजबूर नहीं कर सकता कि वह हिन्दी में जवाब दें । आहिस्ता आहिस्ता हर एक आदमी को हिन्दी सीखनी होगी और मिनिस्टर भी सीखेंगे । लेकिन इस तरह कार्रवाई में दखल देना

बिलकुल उचित नहीं है और इस पर सख्त नोटिस लिया जायगा ।

**श्री रामेश्वरानन्द :** मैं यह नहीं कहता कि गवर्नमेंट उनको मंत्री न बनाय । लेकिन मेरा कहना है कि क्या हमको यहाँ लाकर यूँ ही बिठा दिया गया है । होना यह चाहिय कि जो प्रश्न हिन्दी में किये जायें उनमें उत्तर हिन्दी में दिय जायें और जो प्रश्न अंग्रेजी में किये जायें उनमें उत्तर अंग्रेजी में दिये जायें ।

**अध्यक्ष महोदय :** मैं स्वामी जी से कहूँगा कि वह अपनी जगह पर बैठें और इस सवाल को दोबारा न उठायें । मैंने इसका उत्तर दे दिया है ।

#### Small Scale Industries Service Institutes

\*618. **Shri Basappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have advised the State Governments to set up in each State an Advisory Committee for the Small Industries Service Institutes; and

(b) if so, what are the States which have set up such Advisory Committees and with what results?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). A statement is laid on the Table of the House.

#### STATEMENT

In pursuance of the recommendations of the Estimates Committee (1959-60) of the Second Lok Sabha in its 77th Report on Small Scale Industries (Part I) for a review of the working of the various organisations connected with the development of small scale industries both at the Central and State levels, a Committee was constituted.

The Committee have recommended, *inter alia*, that there should be an Advisory Committee attached to each Small Industries Service Institute.